

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 14.07.2020 (TUESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App (AT) (Ins) No. 214 of 2020	Gaurang Nipinbhai Nagarsheth Vs. POSCO – India Pune Processing Center Pvt. Ltd.	Sameep Vijayvergiya	Aditi Sharma
2.	Comp. App. (AT) (Ins) No. 260 of 2020	Oriental Bank of Commerce Vs. Mittal Corp Ltd.	Ankit Raj	Anju Jain
3.	Comp. App. (AT) (Ins) No. 293 of 2020	National Spot Exchange Ltd. Vs. Namdhari Food International Pvt. Ltd Through its Liquidator & Anr. <b>With</b>	Ranjan Kumar Pandey	Viren Sharma
4.	Comp. App. (AT) (Ins) No. 301 of 2020	Deputy Collector and Competent Authority (NSEL) Vs. Namdhari Food International Pvt. Ltd. & Ors.	Aaditya Pande	Abhishek Anand
5.	Comp. App. (AT) (Ins) No. 554 of 2020	Mahendra Govindlal Agarwal Vs. Taranjot Resources Pvt. Ltd. & Anr.	Aaditya Pande	
6.	Comp. App. (AT) No. 79 of 2020	Erofab Exports Pvt. Ltd. & Ors. Vs. Gartex Insta Apparels Pvt. Ltd. & Ors.	Siddhant Buxy	
7.	Comp. App. (AT) No. 82 of 2020	Baby Mathew & Anr. Vs. Mar Jacob Thoomkuzhy & Ors.	Manisha Chaudhary	Manoj Menon-R1 to R4

## **For Hearing**

8.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bommineni Vivekananda	Piyush Bhardwaj
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